

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4290  
ANSWERED ON:08.08.2014  
REVIVAL OF SICK PSUS  
Khalsa Shri Harinder Singh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government is considering any capital market route for unlisted Public Sector Units;
- (b) if so, the details thereof;
- (c) whether the Government is considering merger of some PSUs; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT NIRMALA SITHARAMAN)

(a) & (b) As per the extant disinvestment policy of the Government of India, unlisted Central Public Sector Enterprises (CPSEs) with no accumulated losses and having earned net profit in three preceding consecutive years are to be listed. In this regard, Government has already approved disinvestment and listing of the following CPSEs in 2014-15:

Sl. No.	Name of CPSE	Percentage of Disinvestment approved
i)	Rashtriya Ispat Nigam Ltd (RINL)	10%
ii)	Hindustan Aeronautics Ltd (HAL)	10%

(c) & (d) On the recommendation of the Board for Reconstruction of Public Sector Enterprises (BRPSE) , concerned administrative Ministries/ Departments have taken approval of the competent authority for the following mergers/ takeover:

- (i) Praga Tools Limited with Hindustan Machine Tools Limited;
- (ii) Bharat Heavy Plates Vessels Limited with Bharat Heavy Electricals Limited;
- (iii) Bharat Refractories Limited with Steel Authority of India Limited.